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Case Status



- Supreme Court of India
 - High Courts/ District Courts/ Tribunals and State Agency
- High Courts of India
- Districts of India



Prepared by : Rajshree Aparna Kujur MT - Jharkhand

Supreme Court of India- By Diary number, case number,Party Name, AOR, Court/Tribunal, Free Text

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| | + Statistics | | | | | | | | | |
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| | + Advocates-on-Record | | | | | | | | | |
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High Court Case Status -By Case Number, FIR, Party name, Advocate Name, Filing Number, Acts, Case Type



E-COURTS High Courts of India

Orissa High Court



TOT Advocate Training

District Courts



TOT Advocate Training

District Court



TOT Advocate Training

District Court

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District & Session Court Jaisalmer

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| About Us | India » Jaisalmer Home Supreme Court High Court India Code | Latest Announcements |
| Jaisalmer | Jaisalmer | 05.10.2020 |
| Former District Judges | | Office Order No 131 |
| Police Stations | Latest Updates 💄 | proposal For vehicle on rent in |
| Contact Details | | DLSA Jaisalmer |
| Judicial Officers | Notification regarding Result of PLV's Interviews | pera legal volunteer 648 |
| Publication | Advertisement for Recruitment of PLV's | |
| Courts Project | Guidelines Regarding National Lok Adalat 12.12.2020 | pera legal volunteer 647 |
| e-Filing and e-Payment | Office Order no 131 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 | Guidelines regarding National Lo |
| erayment | Office Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 | \$ervices |
| Important Information | Partial Modificationin order regarding functioning of courts from 21.09.2020 | Case Status + |
| Notice Regarding | Regarding functioning of courts from 21.09.2020 | |
| Mediator | Proposal for hiring a vehicle on Rent for DLSA Jaisalmer | Court order + |
| Circular Notices | Order Passed by Hon'ble Supreme Court of India in Suo Moto Writ Petition No | Cause List + |
| | <u>3 2020</u> | |
| Notifications | | Forms |
| Duty Magistrate | | |
| | | Judges On Leave |

District Courts- Search Options

| About Us | India » Jaisalmer Home Supreme Court High Court India Code | Latest Announcements |
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| Jaisalmer Former District Judges Police Stations Contact Details Judicial Officers Judicial Officers Publication eCourts Project e-Filing and e-Payment Important Information Notice Regarding Mediator Circular Notices Notifications Duty Magistrate | Jaisalmer Latest Updates Ment Notification regarding Result of PLV's Interviews Advertisement for Recruitment of PLV's Guidelines Regarding National Lok Adalat 12.12.2020 Office Order no 131 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Office Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Office Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Office Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 129 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 120 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 120 Regarding functioning of Courts from 05.10.2020 to 16.10.2020 Diffice Order no 120 Regarding functioni | Guidelines regarding National Lok Adalat on 12.12.2020 office order 129 Regarding functioning of courts from 05.10.2020 Office Order No 131 proposal For vehicle on rent in Services Case Status – Case Status – Case Number FIR Number Party Name Advocate Name Case Code Act |
| Pleaders and Bar Association | n | Case Type |
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District Court – Search by case Number

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District Court Case Type Search

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ECOURTS SERVICES Download eCourts Services App : Social Play Available on the Google Play Search Menu SEARCH BY CNR NUMBER Enter CNR Number, for example MHAU019999992015 CNR Numbe 1) 0 *Enter Captcha 60)h6av Captcha Case Statu Search Reset **Court Orders** Note : If you don't have CNR Number then use other options from 'Search Menu section' How to Cause List a. Click here to view help video. b. If you know the CNR Number of the Case, enter the 16 alphanumeric CNR Number without any - (hyphen) or space. c. On Clicking the search button, the current status and entire history of the case will be shown. Caveat Search d. If you don't know the CNR number of the Case then it can be searched by other options like Case Registration Number, Party Name, Advocate Name etc. For this, click on the Case Status image, which is shown on the left hand side



District Court – case status

| BCOURTS SERVICES District and Taluka Courts of India | | | | | Home e-Committe | e Supreme Court | High Courts | District Courts | NJDG Contact Us |
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| Search Menu | | | | Case Status | | | | | |
| | Select State | Se | lect District | Select Cour | rt Complex | · | | | |
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TOT Advocate Training

| COURTS SERVICES strict and Taluka Courts of India | | | | | Home e-0 | Committee Sup | reme Court | High Courts | District Courts | NJDG | Conta |
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| First Hearing D | ate | | | 25th April 2019 | | | | | | |
| Cause List Decision Date | | | | 27th February 2020 | | | | | | |
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| TOT Advocate Training | F | Prepared | by : Rajsł | hree Aparna Kuj Jirkhand | jur , | | | | | 18 |

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